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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 58 (RE-2006)/2004-2009)
NEW DELHI DATED THE 13th APRIL, 2007

S.O.(E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy – 2004-09, as amended from time to time, the Central Government hereby amends Schedule – 2 (Export Policy) of the ITC(HS) Classifications of Export and Import Items, 2004-09 :-

In Chapter 25, the following shall be added after export licensing Note (c) regarding export to Maldives :-

(d) For the financial year 2007 – 08 (on annual basis)

Stone Aggregate : 2,70,000 MTs

River Sand : 3,00,000 MTs

This issues in public interest.

Sd/-

(BHAWANI SINGH MEENA)

DIRECTOR GENERAL OF FOREIGN TRADE
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from File No. 01/91/180/1099/AM 00/PC –III)

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